

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/137/2017

NAME OF THE PETITIONER(S)

: SIDDARTHAN C & 1

NAME OF THE RESPONDENT(S)

: VARIAR BENEFIT FUND LTD

UNDER SECTION

: 73(4)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

J. Balvasonan S. TAMIL SELVI

Petr to on

ORDER

Petitioner present in person. The Registry is directed to send notice to the respondent for their appearance and for making submissions on the next date of hearing. Put up on 05.12.2017 at 10.30 A.M.

> - sel -K Anantha Padmanabha Swamy Member (Judicial)

bc